

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQS),
TIS HAZARI, DELHI

OFFICE OF CHAIRPERSON (ELECTION COMMITTEE),
DBA ELECTIONS-2024

No. _____/EC/DBA/2024

Dated 20.03.2025

To,

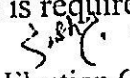
(i) Sh. Ravinder Singh, Advocate,
Chief Election Commissioner,
for Delhi Bar Association Election 2025

(ii) Sh. Atul Rathi,
Returning Officer,
for Delhi Bar Association Election 2025

Sub: Provision of attendants and wheelchairs for elders and
specially abled on 21.03.2025.

Respected Sir,

I am directed to request your good offices to make proper arrangements and provisions for hindrance free and dedicated entry for specially abled, elders with attendants on the day of the election and further, necessary infrastructure may also be placed. It is also requested that wheelchairs are also made available in case the same is required.

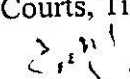

Nodal Officer, Election Committee
Delhi Bar Association

No. 15066/EC/DBA/2025

20 MAR 2025

Copy to-

- 1) The Registrar General, Hon'ble High Court of Delhi, New Delhi.
- 2) PS to Ld. Principal District & Sessions Judge (HQS), THIC, Delhi.
- 3) PS to Ld. Principal District & Sessions Judge (West), THIC, Delhi.
- 4) Ld. Chairman (Security Committee), District Judge 09, Central, THIC, Delhi.
- 5) The Dealing Assistant, Website Committee, Tis Hazari Courts, Delhi with directions to upload on the official website of Delhi District Courts, Tis Hazari Courts, Delhi.


Nodal Officer, Election Committee
Delhi Bar Association

Handwritten notes:
12.03.2025
W.H.S.
Ld. Chairman,
DBA Elections - 2025